

(c) if so, the facts and details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Electronic Media is being used substantially for creating the environment for literacy; there is no plan, as of now, to use that media for broadcasting literacy material.

(c) Does not arise.

KVS teachers at Bhopal

6632. SHRI RAGHAVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply to Unstarred Question 4107 given in the Rajya Sabha on 28th April, 1995 and state:

(a) whether the said teachers have since been transferred back to Bhopal;

(b) if so, when;

(c) whether the Kendriya Vidyalaya sangathan has now advised its Bhopal Regional Office to collect and maintain the relevant data of victims of Bhopal Gas Tragedy serving in Bhopal and adjoining areas; and

(d) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) Yes, Sir, Kendriya Vidyalaya Sangathan has informed that orders have been issued for the transfer of one teacher on 10-04-1995.

(c) and (d) Yes, Sir. Kendriya Vidyalaya Sangathan has issued instructions to Assistant Commissioner Bhopal/Jabalpur to collect the relevant data.

Status of Anganwadi workers

6633. SHRI S. MUTHU MANI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are considering to regularise the services of 8 lac Anganwadi workers or considering to give them the status of regular Government employees;

(b) whether it is a fact that the Anganwadi workers are paid only Rs. 350/- p.m.;

(c) whether it is also a fact that Government are treating the Anganwadi workers and helpers as honorary and part-time workers; and

(d) whether Government propose to give any assurance to the trade unions of these Anganwadi workers in response to their recent strike, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SMT. BASAVA RAJESHWARI): (a) No, Sir.

(b) Honorarium paid to the Anganwadi workers varies from Rs. 350/- to Rs. 450/- per month depending on qualifications possessed by them.

(c) Yes, Sir.

(d) Associations of Anganwadi workers have been demanding the status of Government employees the pay scales and allowances as admissible to Government employees. Anganwadi workers are part-time honorary workers drawn from the local community. In view of the voluntary nature of their work, it is not possible to appoint them as Government servants or offer them the regular pay scales. The proposal for revision of their honorarium is under consideration of the Government. In view of above the question of giving any assurance to the Trade Unions in this regard does not arise.